

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4829
ANSWERED ON:22.04.2015
FOREIGN TRAINING TO EMPLOYEES
Kataria Shri Rattan Lal

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the employees of various departments are sent for foreign training;
- (b) if so, the details thereof department-wise;
- (c) the number of officers and staff out of the above belonging to Scheduled Castes and Scheduled Tribes;
- (d) the details of norms for sending the officers and staff for foreign training and skill development; and
- (e) the details of complaints received in this regard and the action taken on those complaints?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (e): Department of Personnel and Training seeks nominations of eligible officers every year from various Ministries/Departments/ State Governments for foreign training under the scheme of Domestic Funding of Foreign Training. Under the scheme, officers belonging to the Indian Administrative Service, Indian Police Service, Indian Forest Service, Central Secretariat Service, State Civil Service, Central Secretariat Stenographer Service (Gazetted) and other orga- nised Group `A` Central Civil Services, who are holding post on depu- tation under the Central Staffing Scheme are eligible to apply.

The nominations received are examined as per established norms by the Department and officers are selected for foreign training. In a scale of 100, weightage is given to various parameters for long term and short term programmes which are as under:

Short Term
Foreign Training deficit 15.15
Seniority 45.45
SC/ST/Women/North Estern/J&K 15.15
Close to age bar 9.10
APAR 15.15

Long Term
Seniority 54
SC/ST/Women/North 23
Estern/J&K
APAR 23

While it is evident from the above that officers belonging to SC/ST/ Women/NE/J&K are given weightage in the selection process, no further details are maintained category-wise.

Two representations were received from individual Officers in the past, one regarding non forwarding of application by their depar-

tment and the other regarding non selection in a particular programme, for which he was ineligible. Both the representations have been replied too.